Bill Summary
The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010

- The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010 was introduced in the Lok Sabha on March 15, 2010 by the Minister of Home, Shri P. Chidambaram.
- The Bill amends the Constitution by substituting the name of the language specified as “Oriya” in the Eighth Schedule to “Odia”. The Orissa Legislative Assembly had passed a resolution on August 28, 2008 to facilitate such change of name.

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